GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 2215
ANSWERED ON FRIDAY, THE 05TH DECEMBER, 2014
[AGRAHAYANA 14, 1936 (SAKA)]

NATIONAL COMPETITION POLICY

QUESTION

2215. DR. SHRIKANT EKNATH SHINDE:

Will the Minister of CORPORATE AFFAIRS कारपोरेट कार्य मंत्री be pleased to state:

(a) whether the Government has formulated and implemented the National Competition Policy to achieve highest sustainable levels of economic growth;

(b) if so, the details thereof and if not, the reasons therefor along with the time by which it is likely to be formulated/implemented;

(c) the details of goals, if any, set under the said policy; and

(d) the steps taken/being taken by the Government to achieve the said goals?

ANSWER

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY) कारपोरेट कार्य मंत्री (अरुण जेटली)

(a) & (b) No, Madam.

(c) & (d) In view of the above, question does not arise.

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